

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 451 of 1996

Monday, this the 5th day of January, 1998

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER
HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

1. M. Seifudin Khan,
Junior Engineer (Electrical)
Telecom Electrical Sub Division No.I
Manjalikkulam Road, Thiruvananthapuram-1
residing at 'Jeeje Manzil',
Sreekariyam PO, Thiruvananthapuram-17 .. Applicant

By Advocate Mr. G. Sasidharan Chempazhanthiyil

Versus

1. Superintending Engineer (Electrical),
Department of Telecom,
Thiruvananthapuram.
2. Superintending Engineer (Electrical),
Post & Telegraph Electrical Circle,
Sion PO Building, 3rd Floor, Bombay-400022
3. Chief Engineer (Electrical) South Zone,
Department of Telecom,
84, T.T.K. Road, Madras.
4. Chief Engineer (Electrical),
Department of Telecommunications,
New Delhi. .. Respondents

By Advocate Mr. TPM Ibrahim Khan, SCGSC

The application having been heard on 5-1-1998, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

It is submitted by the learned counsel for the
applicant that the relief sought for in this OA has been
granted by the department and hence, the OA is not pressed.

2. Accordingly, the original application is dismissed
as not pressed. No costs.

Dated the 5th of January, 1998

S.K. GHOSAL
ADMINISTRATIVE MEMBER

ak/51

A.M. SIVADAS
JUDICIAL MEMBER